

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 18/5/2016

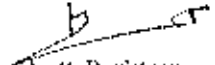
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 78216/2016 DB dated 17/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/M/70124/2016	E/2590/2009	COMMISSIONER OF CENTRAL EXCISE, KANPUR 117/7, SARVODAYA NAGAR KANPUR

Name and Address of Respondent	VACMET PACKAGING(INDIA)PVT LTD B-5, INDUSTRIAL AREA SIKANDRA, AGRA
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Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Ison Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

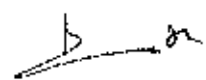
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICAI society, 52, Nagarjuna Hill, Penjagutta Hyderabad.-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD(TAMMANAGEMENTINDIDA.COM)


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-70124/16
& Ex. Appeal No.2590/09**

Arising out of O/A No.119-CE/APPL/KNP/2009 dated 11.05.2010
passed by Commr. (Appeals) of Central Excise, Customs, Kanpur.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise, Kanpur (now Agra)

...APPELLANT(S)

VERSUS

M/s Vacmet Packaging (India) Pvt. Ltd.

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 17. 05. 2016

Final ORDER NO. 70216/2016

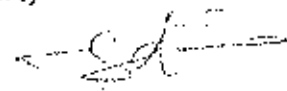


Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn under Litigation Policy, as prayed in E/M.A.No.70124/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(Anil G. Shakkarwar)
Member (Technical)


(Anil Choudhary)
Member (Judicial)

mm.

प्रमाणित नसा / Certified True Copy
b → 8.646
सहायक न्यायाधीश / Asstt. Registrar
राजस्थान, जयपुर न्यायालय
न्यायिक अधिकारी / (C.S.T.A.T.)
38, न्या. ऑ. म. न्या. न्यायालय-211001
38, M. G. MARG, AJMER-211001

